

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 1108 of 2021**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioners : Mr. Rajeev Ranjan Tiwary, Advocate
For the Respondents : Mr. Ankit Kumar, AC to SC (Mines)-I

03/08.09.2021 The present writ petition is taken up today through Video conferencing.

It appears that a counter affidavit has been filed on behalf of the respondent no. 7.

Considering the nature of the dispute raised in the present writ petition, the respondent nos. 2 to 6 appear to be the contesting respondents. Hence, the said respondents are directed to file counter affidavit.

Mr. Ankit Kumar, AC to SC (Mines)-I, prays for four weeks' time to seek instruction and file counter affidavit on behalf of the said respondents.

Put up this case under appropriate heading after four weeks.

(Rajesh Shankar, J.)

Manish